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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**



**T.P. Nos. 39-A/2016, 39-B/2016, 39-C/2016 & 39-D/2016
With TP No. 39/397-398/NCLT/AHM/2016 (New)
C.A. Nos. 136/2013, 170/2013, 240/2013 & 269/2013
With C.P. No. 43/397-398/CLB/MB/2013 (Old)**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.03.2018**

Name of the Company: Krishna Gopal Mor & Ors.
V/s.
Siddharth Polytex Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-------------------------|---|
| 1. | Dr S. K. Jain | PCS | for R1,2,3,4 11 & 12 |  |
| 2. | DHIREN R. DAVE | PCS | Petitioner |  |

ORDER

Learned PCS Mr. Dhiren Dave present for the Petitioners. Learned PCS Mr. S K Jain present for the Respondents No. 1 to 4, 11 and 12.

At request of both sides Counsel the matter is adjourned.

List the matter on 04.05.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 27th day of March, 2018.